

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-1529/ND/2019

IA/1367/2023, IA/988/2024, IA/993/2024, IA/637/2024, IA/2737/2022,
IA/5718/2022, IA/6253/2022, IA/296/2023, IA/1111/2023, IA/6673/2023

IN THE MATTER OF:

M/s. COL. C.D Sharma (Retd.) & Ors.

.....Applicant

Vs.

M/s. Orior Developers and Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Vinod Chaurasia, Adv. in IA/988/2024 & IA/993/2024
For the Respondent	: Mr. Mansij Arya, Adv. in IA/1111/2023 Mr. Kushank Sindhu, Ms. Sanya Singh, Adv. in IA/6253/2022
For the Suspending Director	: Mr. Deepak Dahiya, Mr. Mohit Yadav, Mr. Gautam Mehrawat, Advs.
For the RP	: Mr. Iswar Mohapatra, Adv.
For the Authorized Representative	: Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Sakshi Chahar, Advs.

ORDER

Due to paucity of time, the matter is listed on **25.04.2024**.

**Sd/-
(Court Officer)**